

cultural commodities is under the consideration of Government; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

Plan to employ Unemployed People engaged in Forward Trading in Delhi.

4379. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of COMMERCE be pleased to state:

(a) what is the number of people who were previously engaged in forward trading in Delhi and who were rendered unemployed after forward trading was banned in certain commodities; and

(b) what is Government's plan to employ them?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No statistics regarding the number of people engaged in various forms of Forward trading in the country as available.

(b) Government has no special plans to employ such persons.

Establishment of Cyclone radar at Calcutta

4380. SHRI BHAGWAT JHA AZAD: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) when the powerful cyclone radar for the detection of developing storm clouds will be established at Calcutta; and

(b) within what radius it shall warn against the incoming storm?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) The radar at Calcutta

is expected to be established by the end of May, 1973.

(b) The radar can detect storms within a radius of 400 kms.

Ad-hoc pension to widows of Central Government Employees.

4381. SHRI DHARAM RAO AFZULPURKAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to grant ad-hoc pension to the widows of Central Government employees who completed 25 or 30 years, service and died before 1970; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). The widows of Central Government employees are entitled to family pension in accordance with the relevant rules. No proposal for sanctioning of ad-hoc pensions to them is under consideration of the Government.

**Public Sector Undertakings
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4382. DR. RANEN SEN: Will the Minister of FINANCE be pleased to state:

(a) whether public sector industrial undertakings have been instructed to encourage the development of ancillary units;

(b) if so, how many undertakings have drawn up plans for developing ancillary units; and

(c) what are the details of the plans drawn up?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) Yes, Sir. Guidelines for the development of ancillary industries have been issued to the Central Government industrial enterprises,